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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P. No. 129 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th March, 2017, 10.30 A.M

Name of the Company		Jai Salasar Balaji Industries Pvt.Ltd. Ors	
Under Section		391 (2), 394	Amalgamation
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	Mrs. Marya Bhattacharya Adv.	Petitioner	Niladri Khanna Adv. 16/3/
2.	Mr. Niladri Khanna Adv.		

ORDER

Ld. Counsel for the petitioner made a request that she may be permitted to file affidavit along with the reply filed by the Central Government and order passed by the Calcutta High Court. Permission is granted. Petitioner may file affidavit within seven days.

List the matter on 06/04/2017.

Sd/-
(S. Vijayaraghavan)
Member (T)

Sd/-
(Vijai Pratap Singh)
Member (J)